

 सत्यमेव जयते	राजस्थान राज-पत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
	साधिकार प्रकाशित	<i>Published by Authority</i>
	श्रावण 25, मंगलवार, शाके 1938-अगस्त 16, 2016 <i>Sravana 25, Tuesday, Saka 1938-August 16, 2016</i>	

भाग 4 (ग)

उप-खण्ड (1)

राज्य सरकार तथा अन्य राज्य-प्राधिकारीयों द्वारा जारी किये गये (सामान्य आदेशों उप-विधियों आदि को सम्मिलित करते हुए) सामान्य कानूनी नियम।

DEPARTMENT OF ANIMAL HUSBANDRY

NOTIFICATION

Jaipur, August 16, 2016

G.S.R.39:- In exercise of the powers conferred by the proviso to clause (b) of section 30 of the Indian Veterinary Council Act, 1984 (Central Act, No. 52 of 1984), the State Government hereby makes the following amendment in this department's notification number 2 (5) AH /2003 dated August 22, 2003 namely:-

Amendment

In the said notification, the existing item "3. to perform the artificial insemination;" shall be deleted.

[NO. F.V.73() Breeding/Bull Procurement/NDP/2016-2017/1559]

By Order of the Governor

KUNJI LAL MEENA.

Secretary to the Government.